

21-3-91

SPM & AVH

(8)

Mr KV Kuriakose for applicant
Mr Mathew J Nedumpara for respondents

At the request of the learned counsel
~~counsel~~ for the applicant, list for further
direction on maintainability on 26.3.91.

pln

26.3.91

(14)

SPM & AVH

(Hon'ble *SCG*)

Mr. Kv Kuriakose-repthrough proxy²¹⁻³⁻⁹¹ Counsel.
Mr. Madhusoodhanan-for SCGSC

The learned counsel for the applicant
appears before us and stated that he is with-
drawing the application with liberty to move
appropriate legal forum to get the necessary
redress. Accordingly the application is closed
as withdrawn.

A.V. Haridasan

(A.V. Haridasan)
Judicial Member

S.P. Mukerji

(S.P. Mukerji)
Vice Chairman

26.3.91

Ms. Rita

CO. CHIEF CLERK
CHIEF CLERK
CHIEF CLERK

pln